

| Name of the Corporate Debtor | | Kimaya Fashions Private Limited | | | | | | | | | | | |
|--|--|---|---------------------------|--------------------|---------------------------|-----------------|------------------------|--------------------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| Date of commencement of CIRP | | 17/02/2023 (Order downloaded from NCLT website on 22/02/2023) | | | | | | | | | | | |
| List of creditors as on | | 31-07-2023 | | | | | | | | | | | |
| List of operational creditors (Government dues) | | | | | | | | | | | | | |
| (Amount in Rs.) | | | | | | | | | | | | | |
| Sl. No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | Department | Claimant | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | | | | | |
| 1 | Asst. Commissioner of Commercial Taxes, (Audit) - 5.6, DGSTO-5, Bengaluru (Commercial Tax Department of Karnataka) | GST Department | 06-04-2023 | 1,81,58,167 | 1,81,58,167 | VAT dues | No | 0% | - | - | - | - | |
| | | | | 1,81,58,167 | 1,81,58,167 | | | | - | - | - | - | |